Declaration of Assets and Liabilities

Year 2020-21

I, TAPAN KUMAR, son/daughter/wife of LATE GANGA PRASAD MANDAL, aged 50 years, belonging to BLAS service and presently working as ASSITANT give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name	
(i)	KUMARI A 5000/- 3		JIGYASHU ANAND 3000/-	PRAGYA ANAND 2000/-	NIL		
- (ii)	Deposits in Banks, Financial Institutions And Non- Banking Financial Companies	SBI -273/- SBI-196/- cial utions on- ng cial		saving a/c- SBI- 11000/-	NIL	NIL	
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC- 5,00,000/- (ann.pre 27215/-) 50,000/- (ann.pre 475/-) postal R.D- Mon.prem 3,000/-	LIC- 62,500/- (hly.pre 1516/-) postal R.D- Mon.prem 1,000/-	NIL	LIC- 5,00,000/- (ann.pre 12269/-)	NIL	
(v)	Motor Vehicles (details of make, etc.)	HERO GLAMOUR YEAR-2017	MARUTI WAGON R YEAR-2006	NIL	NIL	NIL	
(vi)	Jewellery (give details of weight and value)	50g gold(24 carat) 2,25,000/-	50g gold (24 carat) 2,25,000/- 250g silver 20,000/-	NIL	10g gold(24 carat) 45,000	NIL	
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NIL	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.		Self	Spouse Name(S)	Dependant- 1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	bhagalpur 7 acre (ancestral property) CMV- 13,00,000/-		NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	bhagalpur 3 acre (ancestral property) CMV- 2,00,000/-	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	bhagalpur 1800sq.ft (ancestral property) CMV- 15,00,000/-	NIL	NIL .	NIL	NIL
	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on		
(a)	(i) Loans from Banks	NIL	NIL		
	(ii) Loans from financial institutions	NIL	NIL		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL meet Durs les to departments or with sovernmen		
	(b) dues to departments	NIL	NIL		

	dealing with supply of water		SAME SUBJECT
	(c) dues to departments dealing with supply of electricity	NIL Casi	NIL SUPERIOR
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL General Control of the Control o	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Filled Tax for F.Y 2019-20 in A.Y 2020-21 PAN -BCPPK4149E	34,599/-
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. <u>Personal Detail</u>

Place:..PATNA.....

Date: 15 | 2 | 2 |

c. <u>Fersonal De</u>	<u>ctan</u>									
GPF/CPF/PRAN No. :- PTS/BLA/1175										
Gender	:-	М] (M/F)			Ert :			
Date of Birth	:-	0	5	1	0	1	9	7	0	DD/MM/YYYY
Class/Group	:-	В] (A	/B/C)					
Cadre	:-	RIHAR LEGISLATIVE ASSEMBLY SECRETARIAT SERVICE							ICE	
		(Full Na	me e	e.g. B.	A.SB	har Ad	dminist	rative	Service	∍,
		B.S.S.	- Bih	ar Sec	retaria	t Serv	ice etc)		
Home District	:-	BHAGA	LPUF	?						57/5
I hereby de knowledge and be		that th	he a	above	det	ails a	are t	rue t	o the	best of my
				Sic	ınatur	e				

Name of Employee: TAPAN KUMAR.

Designation:....ASSITANT

Department:...BLAS PATNA.